

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) Information is not readily available.

(b) Yes.

(c) and (d). Information is not readily available.

(e) Does not arise.

**Agricultural Research Organisation of I.A.R.I.**

**1724. Shri Inder J. Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any changes are contemplated in Agricultural Research Organisation of Indian Agricultural Research Institute, New Delhi; and

(b) if so, what?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) No.

(b) Does not arise.

**Scheduled Castes/Tribes Employees in Central Telegraph Offices**

1725. { Shri Buta Singh:  
Shri Gulshan:

Will the Minister of Transport and Communications be pleased to state the total staff and the number of Scheduled Castes and Scheduled Tribes clerical staff employed in the administrative Sections in Central Telegraph Offices of Bombay, Madras, Calcutta, Agra and New Delhi?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** A statement is placed on the Table of the House.

**STATEMENT**

Name of the Central Telegraph Office	Total Clerical Staff employed in Administrative Sections	No. of Scheduled Castes and Scheduled Tribes Clerks in the Administrative Sections
Central Telegraph Office, Bombay.	147	7
Central Telegraph Office, Madras .	29	2
Central Telegraph Office, Calcutta	214	10
Central Telegraph Office, Agra .	30	2
Central Telegraph Office, New Delhi . . . . .	152	8
TOTAL :	572	29

**Scheduled Castes/Tribes in P. & T.**

1726. { Shri Buta Singh:  
Shri Gulshan:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that special communal rosters are maintained for

the confirmation of scheduled castes and scheduled tribes working in the P. & T. Department;

(b) whether it is also a fact that some scheduled caste employees of the Chanda Postal Division (Central Circle) who had duly qualified in the confirmation examination in 1959 were

not confirmed till June 1961, according to communal rosters;

(c) if so, the reasons for non-implementation of the communal roster by the Superintendent of Post Offices, Chanda; and

(d) the steps Government propose to take to implement the communal roster in the above Division?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) Yes, Sir.

(b) Yes. Only one Scheduled Caste clerk who passed the confirmation examination in the year 1959 was not confirmed.

(c) and (d). Special roster is being maintained for confirmation of clerks in the Chanda Postal Division but the senior-most Scheduled Caste official could not be confirmed for administrative reasons. The matter is being enquired into further.

#### **Ex-Staff of Civil Supplies and Food Department**

**1727. Shri Priya Gupta:** Will the Minister of Railways be pleased to state:

(a) whether Provincial Government employees of Civil Supplies and Food Department absorbed in North East Railway have been given the benefit of their services under Provincial Government on par with other such employees of Provincial Government absorbed under Railway Ministry;

(b) if not, the reasons therefor and when this will be done; and

(c) how many such employees of the Civil Supplies and Food Department of Provincial Government have been absorbed in North Eastern Railway and in what posts?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):**

(a) and (b). Staff of ex-Civil Supplies and Food Department of various State Governments absorbed on the Railways consequent on the abolition of rationing in the country have been

treated as fresh entrants. Their cases are nto on par with the ex-staff of Provincial Governments from Pakistan who were displaced as a result of partition of the country.

(c) 43, Clerks 42 and Tracer 1.

#### **T.B. Patients of Imphal**

**1728. Shri Rishang Keishing:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that T.B. patients of Imphal T.B. Hospital went on hunger strike during the second week of April, 1962;

(b) the number of patients arrested and put into jail; and

(c) the details of the strike and how far their demands have been fulfilled?

**The Deputy Minister in the Ministry of Health (Dr. D. S. Raju):** (a) No.

(b) and (c). Six patients, who had received treatment in the Hospital for periods ranging from 6 months to 2 years, were discharged by the Medical Officer Incharge on the 17th April, 1962 since further treatment in the Hospital was considered unnecessary. These patients refused to leave the hospital and urged other patients to refuse food and injections. They also threatened the Medical Officer Incharge of the hospital, his Compounder and other staff members. They stopped the Compounder from entering the hospital premises. The Medical Officer tried to intervene but they challenged him. Even the persuasion by two senior doctors did not have any effect on the discharged patients. As the Director of Medical and Health Services was out on tour, the Surgeon who was holding charge of the Directorate reported the matter to the police. Ultimately, 6 ex-patient had to be arrested by the Police and were sent to the lock-up on the 21st April, 1962; but were released on bail on the 26th April, 1962. Cases against them are under investigation. The Director of Medical and Health Services visited the Hospital on his return from tour on the 23rd April, 1962 and made